Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor Dreamland realtors Pvt Ltd ; Date of commencement of liquidation: 10.10.2018; List of stakeholders as on: 31.03.2021

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs									
2	Liquidation costs incurred till date				24,82,537/-				NA	NA
3	Secured financial creditors	1	7,08,88,143/-1	1	7,08,88,143/-0	0	0	0	1	
4	Unsecured financial creditors	0	0	0	0	0	0	0	0	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	0	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	4	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	7	
Total										

Annexure-1

Name of the corporate debtor: Dreamland Realtors Pvt Ltd ; Date of commencement of liquidation: 10.10.2018; List of stakeholders as on: 31.03.2021

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount of claim claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether covered by security interest relinquished? (Yes/No)	Details of Security by Interest guarantee	Amount covered by amount of claims admitted	% share in total claim					
1	Karnataka Bank		03.11.2017	7,08,88,143/-	7,08,88,143/-	Secured	1,8,00,000	yes	Immovable	NIL	100%	0	0	0	0	

Annexure-2

Name of the corporate debtor: DREAMLAND REALTOS PVT LTD ; Date of commencement of liquidation: 10.10.2018; List of stakeholders as on: 31.03.2021

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Nature of claim admitted	Amount of claim covered by guarantee	% share in total amount of claims admitted						
1		0	0	0	0	0	0	0	0	0	0	0	
		0	0	0	0	0	0	0					